

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 23/252/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

Name of the Company:

Mahesh Hariprasad Joshi

(Prestige Tefparts Pvt Ltd)

V/s.

Registrar of Companies, Ahmedabad

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KEYOOR BAKSHI	PCS	Applicant	
2.				

ORDER

Learned PCS Mr. Keyoor Bakshi present for Appellant. None present for Respondent.

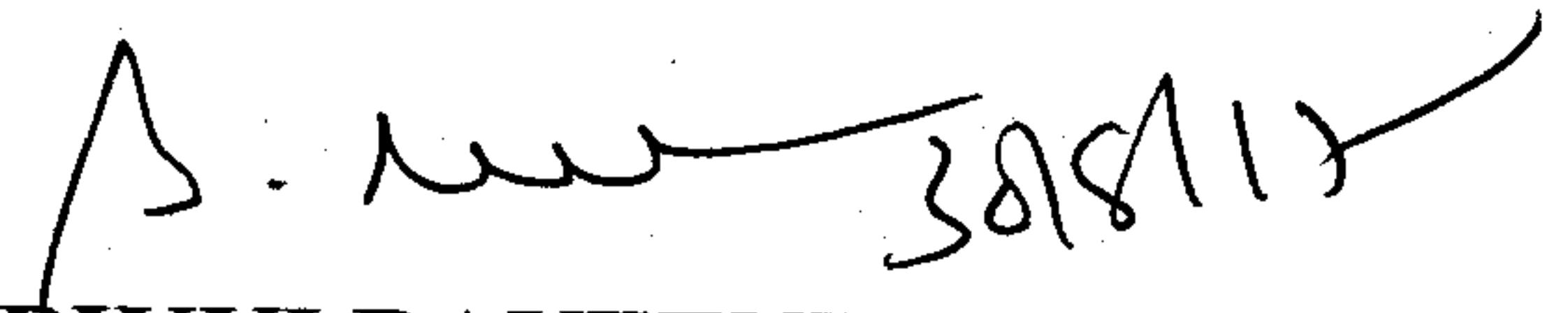
Heard arguments of Learned PCS for Appellant.

Appeal is admitted.

Appellant is directed to file copy of Gazette and copy of STK-5.

Appellant is directed to issue notice of date of hearing to ROC and shall file proof of service.

List the matter on 14.09.2017.


BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

Dated this the 30th day of August, 2017.